

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**Review Petition No. 3 of 2007 in
Appeal No. 228 of 2006**

Dated : 18th April, 2007

Present : **Hon'ble Mr. Justice Anil Dev Singh, Chairperson**
Hon'ble Mr. H.L. Bajaj, Technical Member

CERC

V/s.

PTC India Ltd., & Ors.,

- Review Petitioner

-Respondents

Counsel for Petitioner(s) : Mr. Ankur Chhibber
Counsel for Respondent(s) : Mr. G. Umopathy and Mr. Rohit Singh for MPPTC
Mr. M.G, Ramachandran with
Mr. Shailendra Kumar singh for PTC India Ltd.,
Mr. A.K. Garg, AEM (Com) for MPPTC (Rep.,)

ORDER

The learned counsel for the petitioner wishes to withdraw the review petition. The review petition is dismissed as withdrawn.

(H.L. Bajaj)
Technical Member

(Anil Dev Singh)
Chairperson